## NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL

PETITION NUMBER

: TCP/66/2016

NAME OF THE PETITIONER(S)

: John Mathews & 3 others

NAME OF THE RESPONDENT(S)

: Stanpro Pharmaceuticals Limited

**UNDER SECTION** 

: 111A & 237(b)

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

GONRI.V. Tu M'S RAMANI M. SHANKAR

RESPONDENTS

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## **ORDER**

Counsel for petitioners absent. Shri V Gowri, counsel for applicant in the CA and respondents in the CP present. Counsel for respondents stated that she received an information from the counsel for petitioner that he could not attend the Tribunal today due to personal inconvenience. The matter is posted for hearing of CA 69/2011. Time extended at request. Put up on 30.03.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)